

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 65/2001  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016

NAME OF THE COMPANY: **M/s. Aar Gee Board Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 634A of the Companies Act 1956.

| S.NO. | NAME                | DESIGNATION | REPRESENTATION | SIGNATURE  |
|-------|---------------------|-------------|----------------|--|
| 1.    | RAJIV BAWL          | Advocate    | Petitioner     |  |
| 2.    | Rehish<br>Mukherjee | Advocate    | Respondent     |  |

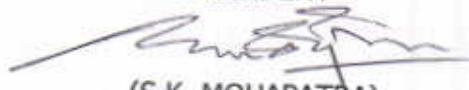
ORDER

The arguments have remained part heard.

List on 22.7.2016 at 2.00 pm.

  
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

  
(S.K. MOHAPATRA)

MEMBER (T)

Dated: 13/07/2016  
(Vidya)